



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 04th April, 2024

NOTICE

Please take notice that the following Part-Heard matters in Chennai Bench, are as follows. The next date of hearing is indicated below

S.No	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Contempt Case (AT) No. 5/2023 In CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of M/s The Jeypore Sugar Co. Ltd Vs Rajesh Kumar – GMIIBBI & 3 Ors.	19.02.2024	08.04.2024
2	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director/Shareholder Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors WITH	19.02.2024	08.04.2024
3	Comp App (AT) (CH) (Ins) No.30/2022 IA No. 58/2022 IA No. 60/2022 IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	19.02.2024	08.04.2024
4	Comp App (AT) (CH) No. 4/2024 IA No. 74/2024 IA No. 75 & 76/2024 IA No. 169/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	14.02.2024	08.04.2024

5	Comp App (AT) (CH) (Ins) No. 210/2023 IA No. 698/2023 IA No. 699/2023 IA No. 700/2023 IA No. 1166/2023 IA No. 1308/2023 & 99/2024 IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	15.02.2024	08.04.2024
6	Comp App (AT) (CH) No. 117/2023 IA No. 1437/2023 IA No. 1438 & 1439/2023 IA No. 1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors	15.02.2024	15.04.2024
7	Comp App (AT) (CH) (Ins) No. 255/2023 IA No. 810/2023 IA No. 124 & 141/2024	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	15.02.2024	15.04.2024
8	Comp App (AT) (CH) (Ins) No. 418/2023 IA No. 1273/2023 IA No. 1272/2023 IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	16.02.2024	15.04.2024
9	Comp App (AT) (CH) (Ins) No. 442/2023 IA No. 1366/2023 IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	16.02.2024	15.04.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench